

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

19. **IA-601(MB)2024, IA-994(MB)2022,  
IA-4408(MB)2023, IA-119(MB)2024  
IN C.P. (IB)/2131(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.05.2024**

NAME OF THE PARTIES: Mehsons Steels Pvt Ltd  
Vs.  
Shree Oshiya Ferro Alloys Pvt Ltd

SECTION: 9, 60(5), 43(1) r/w 44(1), 54(1) OF THE INSOLVENCY AND BANKRUPTCY  
CODE, 2016. Regulation 44(2), Liquidation Process Regulation, 2016.

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**ORDER**

1. Adv. Krushi Shah i/b Adv. Yahya Batatawala, Ld. Counsel for the Liquidator present through VC. None present for the other side.
2. On request of Ld. Counsel for the Liquidator, list this matter on **24.06.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)